

IN THE HIGH COURT OF **ORISSA, CUTTACK**

Institution of Applications for issue of Certified
Copies.

Report on :04-08-2026

Date : 04.08.2026

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
5192/2026	04.08.2026	WP (C) - 24002/2026	PL MISHRA	C.O.		Order Dtd. 2026-08-03	WRIT BRANCH-8
5193/2026	04.08.2026	WP (C) - 24051/2026	PL MISHRA	C.O.		Order Dtd. 2026-08-03	WRIT BRANCH-6
5194/2026	04.08.2026	WP (C) - 15209/2026	BK PATI	C.O.		Order Dtd. 2026-07-31	WRIT BRANCH-2
5196/2026	04.08.2026	CRLMC-2330/2026	D. J. SWAIN	C.O.		Order Dtd. 2026-07-31	
5200/2026	04.08.2026	WP (C) - 33881/2025	I. C. SAHU	C.O.		Order Dtd. 2026-07-29	WRIT BRANCH-8
5201/2026	04.08.2026	WP (C) - 33881/2025	I. C. SAHU	C.O.		Order Dtd. 2026-07-29	WRIT BRANCH-8
5202/2026	04.08.2026	WP (C) - 23374/2026	J. SAHOO	C.O.		Order Dtd. 2026-07-28	WRIT BRANCH-6
5203/2026	04.08.2026	WP (C) - 18129/2026	B. RATH	C.O.		Order Dtd. 2026-07-31	
5204/2026	04.08.2026	WP (C) - 17291/2026	M. R. SAHOO	C.O.		Order Dtd. 2026-07-31	WRIT BRANCH-3
5206/2026	04.08.2026	WP (C) - 17297/2026	B. SAMAL	C.O.		Order Dtd. 2026-07-31	
5207/2026	04.08.2026	RSA-405/2023	P PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-08-06	SECOND APPEAL
5208/2026	04.08.2026	WP (C) - 24253/2026	Y. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	
5209/2026	04.08.2026	WP (C) - 24068/2026	D. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-08-03	WRIT BRANCH-1
5210/2026	04.08.2026	WP (C) - 22294/2026	D. HAZRA	C.O.	COURT NO.	Order Dtd. 2026-08-03	

					23		
5211/2026	04.08.2026	WP (C) – 17314/2026	S. PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-08-03	
5212/2026	04.08.2026	WP (C) – 23085/2026	A. K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-08-03	
5213/2026	04.08.2026	WP (C) – 23945/2026	U. CHHOTRAY	C.O.	COURT NO. 23	Order Dtd. 2026-09-24	WRIT BRANCH-7
5220/2026	04.08.2026	RPFAM- 204/2026	BIKRAM BEHERA	C.O.	COURT NO. 16	Order Dtd. 2026-09-28	
5221/2026	04.08.2026	RPFAM- 226/2025	P.K.DAS	C.O.	COURT NO. 16	Order Dtd. 2026-09-28	
5224/2026	04.08.2026	WP (C) – 22831/2026	D NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-08-24	WRIT BRANCH-2
5225/2026	04.08.2026	CRLMC- 2471/2022	S PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-07-30	CRIMINAL MISC
5226/2026	04.08.2026	CRLMC- 2481/2022	S PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-07-30	CRIMINAL MISC
5227/2026	04.08.2026	CRLMC- 3244/2023	S PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-07-30	CRIMINAL MISC
5230/2026	04.08.2026	CRLMC- 3285/2023	S PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-07-30	CRIMINAL MISC
5231/2026	04.08.2026	CRLA- 508/2009	P K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-07-30	CRIMINAL APPEAL
5232/2026	04.08.2026	CRLA- 356/2006	S DASH	C.O.	COURT NO. 1	Order Dtd. 2026-07-30	CRIMINAL APPEAL
5233/2026	04.08.2026	CRLA- 108/2003	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-07-30	CRIMINAL APPEAL
5234/2026	04.08.2026	CRLA- 393/2009	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-07-30	CRIMINAL APPEAL
5235/2026	04.08.2026	CRLMC- 4265/2022	A DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-30	CRIMINAL MISC
5236/2026	04.08.2026	WP (C) – 4016/2026	S C DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-31	WRIT BRANCH-1
5237/2026	04.08.2026	CRLMC- 2229/2022	G SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2026-07-30	CRIMINAL MISC
5238/2026	04.08.2026	WP (C) – 33005/2022	S K SAMIM	C.O.	COURT NO. 1	Order Dtd. 2026-07-31	WRIT BRANCH-4
5239/2026	04.08.2026	WP (C) – 33005/2022	S K SAMIM	C.O.	COURT NO. 1	Order Dtd. 2026-07-31	WRIT BRANCH-4
5240/2026	04.08.2026	WP (C) – 33005/2022	A B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-07-31	WRIT BRANCH-4

5243/2026	04.08.2026	WP (C) – 33005/2022	A B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-07-31	WRIT BRANCH-4
5244/2026	04.08.2026	WP (C) – 21916/2026	A. K. ROUL	C.O.	COURT NO. 12	Order Dtd. 2026-08-28	WRIT BRANCH-2
5245/2026	04.08.2026	WP (C) – 10071/2026	R. DAS	C.O.	COURT NO. 17	Order Dtd. 2026-09-11	WRIT BRANCH (DIVISION BENCH-2)
5246/2026	04.08.2026	WP (C) – 24317/2026	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-09-28	WRIT BRANCH-4
5247/2026	04.08.2026	RFA- 251/2009	D NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-06	FIRST APPEAL
5248/2026	04.08.2026	WP (C) – 23095/2026	P. K. JENA	C.O.	COURT NO. 16	Order Dtd. 2026-09-28	WRIT BRANCH-2
5250/2026	04.08.2026	CRLREV- 66/2018	C R NAYAK	C.O.	COURT NO. 16	Order Dtd. 2026-07-28	CRIMINAL REVISION
5251/2026	04.08.2026	FAO- 528/2025	GIRIJA PRASAD DUTTA	C.O.	COURT NO. 16	Order Dtd. 2026-07-31	
5254/2026	04.08.2026	CONTC- 4103/2026	S MISHRA	C.O.	COURT NO. 16	Order Dtd. 2026-08-03	
5256/2026	04.08.2026	ELPET- 7/2024	R.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-08-25	M.J.C.
5259/2026	04.08.2026	ELPET- 7/2024	R.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-08-25	M.J.C.
5261/2026	04.08.2026	CONTC- 4123/2026	A K JATI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
5263/2026	04.08.2026	ELPET- 7/2024	R.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-08-25	M.J.C.
5266/2026	04.08.2026	BLAPL- 12797/2025	R PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2026-08-03	BAIL-2
5267/2026	04.08.2026	ELPET- 7/2024	R.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-08-25	M.J.C.
5268/2026	04.08.2026	CONTC- 4128/2026	S K BISWAL	C.O.	COURT NO. 12	Order Dtd. 2026-08-03	CONTEMPT
5269/2026	04.08.2026	ELPET- 7/2024	R.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-08-25	M.J.C.
5271/2026	04.08.2026	ELPET- 7/2024	R.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-08-25	M.J.C.

5273/2026	04.08.2026	CONTC-4148/2026	P K SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-08-03	
5276/2026	04.08.2026	ELPET-7/2024	R K BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-08-25	M.J.C.
5280/2026	04.08.2026	CONTC-4154/2026	B SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-08-03	
5284/2026	04.08.2026	WP (C) - 24524/2013	T SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-08-03	WRIT BRANCH-1
5289/2026	04.08.2026	WP (C) - 24524/2013	G C JENA	C.O.	COURT NO. 12	Order Dtd. 2026-08-03	WRIT BRANCH-1
5294/2026	04.08.2026	WP (C) - 23299/2026	S BARIK	C.O.	COURT NO. 8	Order Dtd. 2026-08-10	
5297/2026	04.08.2026	WP (C) - 24265/2026	M K PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2026-08-03	
5301/2026	04.08.2026	WP (C) - 4932/2013	R K MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2026-08-03	WRIT BRANCH-2
5307/2026	04.08.2026	WP (C) - 29089/2013	S. R BARIK	C.O.	COURT NO. 8	Order Dtd. 2026-08-03	WRIT BRANCH-8
5308/2026	04.08.2026	WP (C) - 4074/2018	R K MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2026-08-03	WRIT BRANCH-3
5310/2026	04.08.2026	WP (C) - 19490/2010	G C SWAIN	C.O.	COURT NO. 8	Order Dtd. 2026-07-30	WRIT BRANCH-7
5312/2026	04.08.2026	ABLAPL-12374/2024	PC DEO	C.O.	COURT NO. 8	Order Dtd. 2026-07-31	
5314/2026	04.08.2026	WP (C) - 19490/2010	S L PATNAIK	C.O.	COURT NO. 8	Order Dtd. 2026-07-30	WRIT BRANCH-7
5315/2026	04.08.2026	ABLAPL-5041/2026	S NAYAK	C.O.	COURT NO. 8	Order Dtd. 2026-07-27	BAIL-2
5316/2026	04.08.2026	ABLAPL-8652/2026	KRUSHNA CHANDRA RATH	C.O.	COURT NO. 8	Order Dtd. 2026-07-31	BAIL-1
5317/2026	04.08.2026	ABLAPL-8655/2026	KRUSHNA CHANDRA RATH	C.O.	COURT NO. 8	Order Dtd. 2026-07-31	BAIL-1
5318/2026	04.08.2026	BLAPL-3902/2026	HK PATRA	C.O.	COURT NO. 8	Order Dtd. 2026-08-03	
5320/2026	04.08.2026	BLAPL-2610/2026	PL MISHRA	C.O.	COURT NO. 8	Order Dtd. 2026-08-03	
5322/2026	04.08.2026	WP (C) - 18598/2026	P K MISHRA	C.O.	COURT NO. 8	Order Dtd. 2026-08-03	

5323/2026	04.08.2026	BLAPL-3664/2026	B MISHRA	C.O.	COURT NO. 8	Order Dtd. 2026-08-03	
5325/2026	04.08.2026	BLAPL-1670/2026	SK MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2026-08-03	
5327/2026	04.08.2026	BLAPL-1145/2026	PK MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-08-03	
5328/2026	04.08.2026	WP (C) - 23732/2026	G C JENA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
5330/2026	04.08.2026	BLAPL-4545/2026	GYANA RANJAN DHAL	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	
5331/2026	04.08.2026	WP (C) - 23737/2026	G C JENA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
5332/2026	04.08.2026	BLAPL-4062/2026	DP DASH	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	
5333/2026	04.08.2026	BLAPL-5844/2026	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-07-31	
5334/2026	04.08.2026	WP (C) - 23649/2026	A K DAS	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	WRIT BRANCH (DIVISION BENCH-1)
5335/2026	04.08.2026	BLAPL-3995/2026	AK JATI	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	
5337/2026	04.08.2026	BLAPL-2117/2026	BS SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	
5338/2026	04.08.2026	WPCRL-93/2026	P L MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	
5339/2026	04.08.2026	WP (C) - 23802/2026	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	WRIT BRANCH-7
5341/2026	04.08.2026	BLAPL-4641/2026	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	BAIL-1
5342/2026	04.08.2026	BLAPL-7569/2026	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	BAIL-2
5344/2026	04.08.2026	WP (C) - 23852/2026	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	WRIT BRANCH-5
5345/2026	04.08.2026	BLAPL-13388/2025	SP SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	
5346/2026	04.08.2026	WP (C) - 19184/2026	S K BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-28	WRIT BRANCH-5
5348/2026	04.08.2026	WP (C) - 23804/2026	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	WRIT BRANCH (DIVISION BENCH-3)
5350/2026	04.08.2026	WP (C) - 23847/2026	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	WRIT BRANCH-5

5352/2026	04.08.2026	WP (C) – 23947/2026	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	WRIT BRANCH-1
5353/2026	04.08.2026	CONTC- 4135/2026	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	
5354/2026	04.08.2026	CONTC- 4111/2026	B SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	
5355/2026	04.08.2026	WP (C) – 18885/2017	S NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	WRIT BRANCH-4
5356/2026	04.08.2026	WP (C) – 3581/2013	P BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	WRIT BRANCH-7
5357/2026	04.08.2026	WP (C) – 23873/2026	B K PARDHI	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	WRIT BRANCH-1
5358/2026	04.08.2026	WP (C) – 23292/2026	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-07-29	WRIT BRANCH-1
5360/2026	04.08.2026	WP (C) – 20992/2026	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-07-29	WRIT BRANCH-7
5364/2026	04.08.2026	WP (C) – 26106/2013	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	WRIT BRANCH-8
5366/2026	04.08.2026	CRLMC- 2486/2026	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
5367/2026	04.08.2026	CRLMC- 1378/2026	B.B.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-05-04	
5368/2026	04.08.2026	CRLMP- 927/2026	N.MAHARANA	C.O.	COURT NO. 6	Order Dtd. 2026-07-30	
5369/2026	04.08.2026	CRLMP- 907/2026	S R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07-30	
5370/2026	04.08.2026	CRLMP- 959/2026	K.BARAL	C.O.	COURT NO. 6	Order Dtd. 2026-07-30	
5373/2026	04.08.2026	CRLMP- 970/2026	P.BASTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-09-03	
5375/2026	04.08.2026	FAO-2/2026	S.K.SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-30	MISC. APPEAL SEC.
5377/2026	04.08.2026	BLAPL- 1814/2026	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-03	BAIL-2
5378/2026	04.08.2026	CRLA- 489/2026	S.NAYAK	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
5380/2026	04.08.2026	CRLA- 190/2025	S NAYAK	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	

5431/2026	04.08.2026	CRLA-626/2026	N.SAHOO	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
5431/2026	04.08.2026	ABLAPL-8673/2026	RB MISHRA	C.O.	COURT NO. 15	Order Dtd. 2026-07-31	BAIL-2
5432/2026	04.08.2026	MA-677/1992	P.MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 1995-07-19	MISC. APPEAL SEC.
5433/2026	04.08.2026	MA-677/1992	P.MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 1995-07-19	MISC. APPEAL SEC.
5434/2026	04.08.2026	RFA-100/2006	D.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2018-11-19	
5435/2026	04.08.2026	CRLREV-97/2007	D.SAMAL	C.O.	COURT NO. 7	Order Dtd. 2026-07-30	CRIMINAL REVISION
5438/2026	04.08.2026	TRP (C) - 228/2026	R.DAS	C.O.	COURT NO. 16	Order Dtd. 2026-09-28	
5439/2026	04.08.2026	WP (C) - 23880/2026	N.K. SATAPATHY	C.O.	COURT NO. 16	Order Dtd. 2026-08-03	WRIT BRANCH-6
5456/2026	04.08.2026	CRLMA-76/2026	SK DASH	C.O.	COURT NO. 17	Order Dtd. 2026-08-04	
5460/2026	04.08.2026	WP (C) - 23876/2026	N. K. SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-08-03	WRIT BRANCH-2
5461/2026	04.08.2026	ABLAPL-8637/2026	BK NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-07-31	
5195/2026	04.08.2026	BLAPL-2109/2026	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2026-08-03	
5197/2026	04.08.2026	BLAPL-4341/2026	SAYAT KUMAR PUROHIT	GENERAL		Order Dtd. 2026-08-03	BAIL-2
5198/2026	04.08.2026	WP (C) - 23713/2026	DAKSHYESH DARSHAN NAIK	GENERAL		Order Dtd. 2026-07-31	WRIT BRANCH-1
5199/2026	04.08.2026	CMP-1286/2025	DAKSHYESH DARSHAN NAIK	GENERAL		Order Dtd. 2026-07-28	WRIT BRANCH-5
5205/2026	04.08.2026	WP (C) - 23450/2026	AMIYA BHUSAN DASH	GENERAL		Entire Brief	
5214/2026	04.08.2026	FAO-215/2018	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2026-07-10	MISC. APPEAL SEC.
5215/2026	04.08.2026	WA-67/2026	MANAS RANJAN SAHOO	GENERAL		Judgement Dtd. 2026-07-20	
5217/2026	04.08.2026	TRP (C) -	MANOJ KUMAR	GENERAL		Order Dtd. 2026-07-15	

		251/2024	RANA				
5218/2026	04.08.2026	WP (C) - 9896/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-19	WRIT BRANCH-3
5219/2026	04.08.2026	WA-48/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-04-21	
5222/2026	04.08.2026	WP (C) - 30666/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-27	
5223/2026	04.08.2026	WP (C) - 30965/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-27	
5229/2026	04.08.2026	WA- 3344/2024	AMIYA BHUSAN DASH	GENERAL		Misc.case	
5249/2026	04.08.2026	BLAPL- 2326/2026	JAYANTI PANIGRAHI	GENERAL		Order Dtd. 2026-08-03	
5252/2026	04.08.2026	WP (C) - 30968/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-27	WRIT BRANCH-8
5258/2026	04.08.2026	WP (C) - 30980/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-27	WRIT BRANCH-2
5265/2026	04.08.2026	WP (C) - 31067/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-27	
5278/2026	04.08.2026	WP (C) - 31139/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-27	WRIT BRANCH-2
5288/2026	04.08.2026	CONTC- 4595/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-07-31	CONTEMPT
5302/2026	04.08.2026	WP (C) - 31556/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-27	WRIT BRANCH-7
5309/2026	04.08.2026	BLAPL- 5744/2026	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2026-07-31	
5319/2026	04.08.2026	RVWPET- 75/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-08-03	CIVIL REVISION
5329/2026	04.08.2026	RVWPET- 192/2019	RAJUKUMAR SATAPATHY	GENERAL		Entire Brief	CIVIL REVISION
5359/2026	04.08.2026	FAO- 436/2016	RAJUKUMAR SATAPATHY	GENERAL		Entire Brief	MISC. APPEAL SEC.
5361/2026	04.08.2026	WP (C) - 25460/2019	JYOSHNNARANI NAYAK	GENERAL		Entire Document	WRIT BRANCH-5
5362/2026	04.08.2026	WP (C) - 19218/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT BRANCH-7
5363/2026	04.08.2026	WP (C) - 3062/2006	ANAND PRAKASH	GENERAL		Order Dtd. 2006-03-06	

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5382/2026	04.08.2026	WP (C) - 6982/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-05-22	WRIT BRANCH-8
5384/2026	04.08.2026	WP (C) - 293/2022	PRASANTA KUMAR JOSHI	GENERAL		Final Order	WRIT BRANCH-6
5403/2026	04.08.2026	ABLAPL- 7923/2026	SAILABALA DASH	GENERAL		Order Dtd. 2026-08-04	
5408/2026	04.08.2026	ABLAPL- 8755/2026	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-08-03	
5414/2026	04.08.2026	ABLAPL- 8666/2026	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-08-03	
5419/2026	04.08.2026	WP (C) - 20578/2013	BISHNUPADA ROUTRAY	GENERAL		Order Dtd. 2026-08-03	WRIT BRANCH-8
5425/2026	04.08.2026	WP (C) - 17261/2026	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2026-07-31	
5428/2026	04.08.2026	WP (C) - 17222/2026	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2026-07-31	WRIT BRANCH (DIVISION BENCH-2)
5429/2026	04.08.2026	ABLAPL- 8720/2026	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2026-08-03	BAIL-2
5430/2026	04.08.2026	WP (C) - 3847/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-03	WRIT BRANCH-7
5436/2026	04.08.2026	WP (C) - 23897/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-07-31	WRIT BRANCH-3
5437/2026	04.08.2026	WP (C) - 23895/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-07-31	WRIT BRANCH-6
5458/2026	04.08.2026	BLAPL- 5136/2026	APARESH BHOI	GENERAL		Entire Brief	
5228/2026	04.08.2026	WP (C) - 22294/2026	G.B.DASH	GENERAL		Order Dtd. 2026-08-03	
5241/2026	04.08.2026	ABLAPL- 8801/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-08-03	
5242/2026	04.08.2026	ABLAPL- 8802/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-08-03	
5253/2026	04.08.2026	WP (C) - 17035/2010	A K SRICHANDAN	GENERAL		Order Dtd. 2026-06-22	WRIT BRANCH-4

5255/2026	04.08.2026	WP (C) – 9826/2010	A K SRICHANDAN	GENERAL		Order Dtd. 2026-07-20	WRIT BRANCH-3
5257/2026	04.08.2026	WP (C) – 26880/2022	R K BISOI	GENERAL		Order Dtd. 2023-03-24	WRIT BRANCH-8
5260/2026	04.08.2026	OJC– 9449/1993	H K BHOL	GENERAL		Order Dtd. 1996-01-29	
5262/2026	04.08.2026	CRLMC– 3042/2022	P K DASH	GENERAL		Order Dtd. 2023-02-27	CRIMINAL MISC
5264/2026	04.08.2026	CRLA– 180/2016	S K KAR	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL
5270/2026	04.08.2026	ABLAPL– 8729/2026	A S PAUL	GENERAL		Order Dtd. 2023-12-04	
5272/2026	04.08.2026	ABLAPL– 8736/2026	A S PAUL	GENERAL		Order Dtd. 2023-12-04	
5274/2026	04.08.2026	ABLAPL– 6221/2026	A S PAUL	GENERAL		Order Dtd. 2023-12-04	
5275/2026	04.08.2026	ABLAPL– 6011/2026	A S PAUL	GENERAL		Order Dtd. 2023-12-04	BAIL-2
5277/2026	04.08.2026	CMP– 528/2025	D K NAIK	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-5
5279/2026	04.08.2026	WP (C) – 18623/2011	S R SINGH	GENERAL		Order Dtd. 2021-08-17	WRIT BRANCH (DIVISION BENCH)
5281/2026	04.08.2026	WP (C) – 15562/2026	G K NANDA	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH (DIVISION BENCH-1)
5282/2026	04.08.2026	WP (C) – 15754/2026	G K NANDA	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-5
5283/2026	04.08.2026	WP (C) – 15560/2026	G K NANDA	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH (DIVISION BENCH-1)
5285/2026	04.08.2026	WP (C) – 15574/2026	G K NANDA	GENERAL		Order Dtd. 2023-12-04	
5286/2026	04.08.2026	WP (C) – 15992/2026	G K NANDA	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-3
5287/2026	04.08.2026	WP (C) – 15954/2026	G K NANDA	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH (DIVISION BENCH-2)
5290/2026	04.08.2026	WP (C) – 15593/2026	G K NANDA	GENERAL		Order Dtd. 2023-12-04	
5291/2026	04.08.2026	ABLAPL–	L ACHARI	GENERAL		Order Dtd. 2023-12-04	BAIL-1

		8518/2026					
5292/2026	04.08.2026	CRLLP-37/2025	P K DASH	GENERAL		Order Dtd. 2023-12-04	
5293/2026	04.08.2026	WP (C) - 13124/2026	P K DASH	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-7
5295/2026	04.08.2026	RSA-548/2025	M MOHANTY	GENERAL		Order Dtd. 2023-12-04	SECOND APPEAL
5296/2026	04.08.2026	WP (C) - 12697/2026	M NAIK	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-8
5298/2026	04.08.2026	ABLAPL-6175/2026	R SAMAL	GENERAL		Order Dtd. 2023-12-04	BAIL-2
5299/2026	04.08.2026	CRLMC-2472/2026	R K BARIK	GENERAL		Order Dtd. 2023-12-04	CRIMINAL MISC
5300/2026	04.08.2026	ABLAPL-8763/2026	J BEHERA	GENERAL		Order Dtd. 2023-12-04	BAIL-2
5303/2026	04.08.2026	WP (C) - 23569/2026	P BEHERA	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-3
5304/2026	04.08.2026	ABLAPL-7339/2026	S K PARIDA	GENERAL		Order Dtd. 2023-12-04	BAIL-1
5305/2026	04.08.2026	WP (C) - 15942/2026	G K NANDA	GENERAL		Order Dtd. 2023-12-04	
5306/2026	04.08.2026	ABLAPL-7962/2026	S C ATABUDHI	GENERAL		Order Dtd. 2023-12-04	BAIL-2
5311/2026	04.08.2026	WP (C) - 8366/2026	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2026-07-27	WRIT BRANCH-3
5313/2026	04.08.2026	WP (C) - 17978/2026	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2026-07-30	
5321/2026	04.08.2026	BLAPL-4543/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-08-03	
5324/2026	04.08.2026	WP (C) - 21528/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-08-03	WRIT BRANCH-7
5326/2026	04.08.2026	WP (C) - 24032/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-31	WRIT BRANCH-3
5336/2026	04.08.2026	CRLMC-2910/2024	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2026-08-03	
5340/2026	04.08.2026	ABLAPL-5583/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-08-03	
5343/2026	04.08.2026	CRLMP-932/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-08-03	
5347/2026	04.08.2026	ABLAPL-8711/2026	HIMANSHU KUMAR BHOL	GENERAL		Order Dtd. 2026-08-03	BAIL-1

5349/2026	04.08.2026	ABLAPL-8803/2026	H. K. PATRA	GENERAL		Order Dtd. 2026-08-03	
5351/2026	04.08.2026	ABLAPL-8768/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-08-03	BAIL-2
5365/2026	04.08.2026	CRLREV-1028/2025	B.DAS	GENERAL		Order Dtd. 9999-12-31	
5371/2026	04.08.2026	FAO-411/2023	P C CHHICHANI	GENERAL		Order Dtd. 2026-07-31	MISC. APPEAL SEC.
5372/2026	04.08.2026	CRLA-353/2018	S K KAR	GENERAL		Order Dtd. 2023-07-24	CRIMINAL APPEAL
5374/2026	04.08.2026	WP (C) - 8667/2023	TASKEEN	GENERAL		Order Dtd. 2026-08-11	WRIT BRANCH-3
5376/2026	04.08.2026	WPC (OAPC) - 138/2017	S C ACHARYA	GENERAL		Order Dtd. 2022-12-07	OA Branch
5379/2026	04.08.2026	ABLAPL-8792/2026	S DAS	GENERAL		Order Dtd. 2022-12-07	BAIL-1
5383/2026	04.08.2026	CRLMC-3109/2024	S D JENA	GENERAL		Order Dtd. 2025-02-21	
5385/2026	04.08.2026	BLAPL-3079/2026	B B DWIBEDI	GENERAL		Order Dtd. 2025-02-21	
5386/2026	04.08.2026	WP (C) - 24292/2026	S K SAHU	GENERAL		Order Dtd. 2025-02-21	
5387/2026	04.08.2026	WP (C) - 35540/2025	K SAHOO	GENERAL		Order Dtd. 2025-02-21	WRIT BRANCH (DIVISION BENCH-1)
5388/2026	04.08.2026	WP (C) - 35630/2025	K SAHOO	GENERAL		Order Dtd. 2025-02-21	WRIT BRANCH-1
5389/2026	04.08.2026	WP (C) - 35566/2025	K SAHOO	GENERAL		Order Dtd. 2025-02-21	WRIT BRANCH-7
5390/2026	04.08.2026	WP (C) - 35572/2025	K SAHOO	GENERAL		Order Dtd. 2025-02-21	
5391/2026	04.08.2026	CRLMC-2114/2026	P. K. BEHERA	GENERAL		Order Dtd. 2026-08-03	
5392/2026	04.08.2026	WP (C) - 35626/2025	K SAHOO	GENERAL		Order Dtd. 2025-02-21	WRIT BRANCH-2
5393/2026	04.08.2026	BLAPL-2151/2026	TUKUNA KU. MISHRA	GENERAL		Order Dtd. 2026-08-03	BAIL-2
5394/2026	04.08.2026	FAO-516/2026	P K MOHAPATRA	GENERAL		Order Dtd. 2025-02-21	
5395/2026	04.08.2026	ABLAPL-8604/2026	N MUKHI	GENERAL		Order Dtd. 2025-02-21	
5396/2026	04.08.2026	ABLAPL-	JADUNATH	GENERAL		Order Dtd. 2026-08-03	

		8602/2026	PRADHAN				
5397/2026	04.08.2026	CONTC-3637/2026	P K MISHRA	GENERAL		Order Dtd. 2025-02-21	
5398/2026	04.08.2026	CRLMC-1897/2024	P K MISHRA	GENERAL		Order Dtd. 2025-02-21	CRIMINAL MISC
5399/2026	04.08.2026	WP (C) - 23181/2024	PRANATI NAYAK	GENERAL		PetitionAnnexure,Entire Order,	
5400/2026	04.08.2026	WP (C) - 23512/2026	H C PAREKH	GENERAL		Order Dtd. 2025-02-21	WRIT BRANCH (DIVISION BENCH-3)
5401/2026	04.08.2026	CRLMC-2177/2025	K. C. SWAIN	GENERAL		Order Dtd. 2026-08-03	CRIMINAL MISC
5402/2026	04.08.2026	CRLMC-2177/2025	K. C. SWAIN	GENERAL		Order Dtd. 2026-08-03Judgement Dtd. 2026-08-03,Petition,Annexure,Misc.case,	CRIMINAL MISC
5404/2026	04.08.2026	CRLMC-2499/2026	K. C. SWAIN	GENERAL		Order Dtd. 2026-08-03	
5405/2026	04.08.2026	WP (C) - 24061/2026	B K MOHARANA	GENERAL		Order Dtd. 2025-02-21	WRIT BRANCH-5
5406/2026	04.08.2026	WP (C) - 533/2024	B K MOHARANA	GENERAL		Order Dtd. 2025-02-21	WRIT BRANCH (DIVISION BENCH-3)
5407/2026	04.08.2026	WP (C) - 24041/2026	NIRANJAN ROUT	GENERAL		Order Dtd. 2026-07-31	WRIT BRANCH-6
5409/2026	04.08.2026	WP (C) - 31747/2025	R SAMAL	GENERAL		Order Dtd. 2025-02-21	WRIT BRANCH-6
5410/2026	04.08.2026	WP (C) - 24040/2026	NIRANJAN ROUT	GENERAL		Order Dtd. 2026-07-31	WRIT BRANCH-5
5411/2026	04.08.2026	WP (C) - 23906/2026	A K BISWAL	GENERAL		Order Dtd. 2025-02-21	
5412/2026	04.08.2026	WP (C) - 21703/2026	A K BISWAL	GENERAL		Order Dtd. 2025-02-21	WRIT BRANCH-8
5413/2026	04.08.2026	WP (C) - 23756/2026	NIRANJAN ROUT	GENERAL		Order Dtd. 2026-07-30	
5415/2026	04.08.2026	RSA-332/2026	NIRANJAN ROUT	GENERAL		Order Dtd. 2026-08-03	SECOND APPEAL
5416/2026	04.08.2026	WP (C) - 20905/2026	D BISWAL	GENERAL		Order Dtd. 2025-02-21	
5417/2026	04.08.2026	WP (C) - 21236/2026	S S PASAYAT	GENERAL		Order Dtd. 2025-02-21	WRIT BRANCH-2
5418/2026	04.08.2026	ABLAPL-	H. K. PATRA	GENERAL		Order Dtd. 2026-08-03	

		8732/2026					
5420/2026	04.08.2026	WP (C) – 21030/2026	S S PASAYAT	GENERAL		Order Dtd. 2025-02-21	WRIT BRANCH (DIVISION BENCH-1)
5421/2026	04.08.2026	CRLMC– 2490/2026	SARAT DASH	GENERAL		Order Dtd. 2026-08-04	
5422/2026	04.08.2026	WP (C) – 21032/2026	S S PASAYAT	GENERAL		Order Dtd. 2025-02-21	WRIT BRANCH-3
5423/2026	04.08.2026	WP (C) – 21495/2026	S S PASAYAT	GENERAL		Order Dtd. 2025-02-21	WRIT BRANCH-2
5424/2026	04.08.2026	BLAPL– 4814/2026	SARAT DASH	GENERAL		Order Dtd. 2026-08-03	
5426/2026	04.08.2026	CRLMC– 2488/2026	SARAT DASH	GENERAL		Order Dtd. 2026-08-04	
5427/2026	04.08.2026	CRLA– 536/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-08-04	
5440/2026	04.08.2026	BLAPL– 2093/2026	N SAHOO	GENERAL		Order Dtd. 2026-08-03	
5441/2026	04.08.2026	WP (C) – 17538/2026	ASHOK KUMAR SARANGI	GENERAL		Order Dtd. 2026-08-03	WRIT BRANCH-7
5442/2026	04.08.2026	TRP (C) – 235/2026	ASHOK KUMAR SARANGI	GENERAL		Order Dtd. 2026-08-03	
5443/2026	04.08.2026	WP (C) – 15926/2014	R R DAS	GENERAL		Order Dtd. 2017-03-02	
5444/2026	04.08.2026	MACA– 544/2010	P K LENKA	GENERAL		Order Dtd. 2023-05-01	MISC. APPEAL SEC.
5445/2026	04.08.2026	FAO– 1048/2019	K PARIDA	GENERAL		Order Dtd. 2026-07-08	MISC. APPEAL SEC.
5446/2026	04.08.2026	RSA– 215/2015	R K DEHURY	GENERAL		Order Dtd. 2025-10-27	SECOND APPEAL
5447/2026	04.08.2026	RSA– 184/2018	P K MISHRA	GENERAL		Order Dtd. 2026-03-24	SECOND APPEAL
5448/2026	04.08.2026	CRLMP– 1526/2023	S BARIK	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-6
5449/2026	04.08.2026	CMP– 948/2024	B C PANDA	GENERAL		Order Dtd. 2024-09-18	
5450/2026	04.08.2026	WP (C) – 824/2019	A K BEHERA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-4
5451/2026	04.08.2026	WP (C) – 1154/2019	A K BEHERA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7

5452/2026	04.08.2026	WP (C) – 21511/2019	A K BEHERA	GENERAL		Order Dtd. 2025-06-18	WRIT BRANCH (DIVISION BENCH-1)
5453/2026	04.08.2026	WP (C) – 9109/2005	G SAHOO	GENERAL		Order Dtd. 2018-03-20	WRIT BRANCH (DIVISION BENCH-3)
5454/2026	04.08.2026	MSA-3/2005	G C BARIK	GENERAL		Order Dtd. 2019-01-16	MISC. APPEAL SEC.
5455/2026	04.08.2026	BLAPL- 4228/2022	S S PATTANAIAK	GENERAL		Order Dtd. 2022-08-23	BAIL-2
5457/2026	04.08.2026	FAO- 509/2014	L N SAHU	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.
5459/2026	04.08.2026	ABLAPL- 8449/2026	R K BARIK	GENERAL		Order Dtd. 2026-09-01	
5462/2026	04.08.2026	ABLAPL- 61/2026	A PARIDA	GENERAL		Order Dtd. 2026-09-01	
5463/2026	04.08.2026	ABLAPL- 8741/2026	B K DAS	GENERAL		Order Dtd. 2026-09-01	
5464/2026	04.08.2026	CRLA- 638/2026	B K DAS	GENERAL		Order Dtd. 2026-09-01	
5465/2026	04.08.2026	ABLAPL- 7350/2026	B K DAS	GENERAL		Order Dtd. 2026-09-01	BAIL-1
5466/2026	04.08.2026	CRLMP- 991/2026	B K DAS	GENERAL		Order Dtd. 2026-09-01	
5467/2026	04.08.2026	CRLMP- 980/2026	B K DAS	GENERAL		Order Dtd. 2026-09-01	
5468/2026	04.08.2026	ABLAPL- 8860/2026	S BISWAL	GENERAL		Order Dtd. 2026-09-01	

N I C (Software Team)